

**SCHEDULE I
FORM A
PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF LEARNFINITY TECHNOLOGIES PRIVATE LIMITED

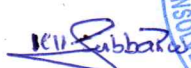
1	NAME OF CORPORATE PERSON	LEARNFINITY TECHNOLOGIES PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	09/12/2020
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/ REGISTERED	Registrar of Companies - Chandigarh
4	CORPORATE IDENTITY NUMBER	U80903PB2020PTC052417
5	ADDRESS OF THE REGISTERED OFFICE OF CORPORATE PERSON	258 A, Rajguru Nagar, Ludhiana - 141012, Punjab, INDIA
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	10/10/2022
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name : Venkata Subbarao Kalva Address : #41/1, 11th Cross, 8th Main, 2nd Block, Jayanagar, Bengaluru – 560011 Email : subbaraocs@gmail.com Mob : +91- 8147238639 IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655 AFA Certificate No. AA2/10655/02/141122/201544 Validity of AFA: 14/11/2022
8	LAST DATE FOR SUBMISSION OF CLAIMS	08/11/2022

Notice is hereby given that the Learnfinity Technologies Private Limited has commenced voluntary liquidation on 10/10/2022.

The stakeholders of Learnfinity Technologies Private Limited are hereby called upon to submit a proof of their claims, on or before 08/11/2022 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Venkata Subbarao Kalva

Liquidator of Learnfinity Technologies Private Limited
IP Regn No: IBBI/IPA-002/IP-N00179/2017-18/10655
AFA Certificate No. AA2/10655/02/141122/201544
Validity of AFA: 14/11/2022

Date: 13/10/2022

Place: Bengaluru